

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 1417 of 2019**

**IN THE MATTER OF:**

**Union of India**

**...Appellant**

**Versus**

**Oriental Bank of Commerce**

**...Respondent**

**Present:**

**For Appellant: Mr. A.K. Sahoo, Dy. ROC NCT of Delhi and Haryana.**

**For Respondent: Mr. Yash Tomar, Advocate**

**O R D E R**

**06.02.2020**      There being no appearance on behalf of the Appellant, let the Appeal be posted 'For Orders' on **18<sup>th</sup> February, 2020.**

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Justice Venugopal M.]  
Member (Judicial)

[Vijai Pratap Singh]  
Member (Technical)

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